

**SCHEDULE I FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. AMARAVATHI POLLUTECH LIMITED

1.	NAME OF CORPORATE PERSON	M/s.AMARAVATHI POLLUTECH LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/12/1993
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies – Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17124TN1993PLC026415
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Cholan Nagar, Chinna Andan koil Road, Karur-639 001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	06th April, 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mrs. BHAGYALAKSHMI B R Address: No 10 Dr. Radhakrishnan Street Charles Nagar, Pattabiram, Chennai -600072. Mail ID: blassociates2003@gmail.com Telephone Number: 044 – 26562026 9840481702 Registration Number: IBBI/IPA-001/IP-P01159/2018-19/12125
8.	LAST DATE FOR SUBMISSION OF CLAIMS	06 th May 2026

Notice is hereby given that the **M/s. AMARAVATHI POLLUTECH LIMITED** has commenced voluntary liquidation on 06th April, 2026.

The stakeholders of **M/s. AMARAVATHI POLLUTECH LIMITED** are hereby called upon to submit a proof of their claims, on or before 06th May 2026 (*the date falling thirty days from the liquidation commencement date*), to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

BHAGYALAKSHMI B R

Date: 10/04/2026
Place: Chennai

Liquidator for M/s. **AMARAVATHI POLLUTECH LIMITED**
Registration No: IBBI/IPA-001/IP-P01159/2018-19/12125